

Dairy development projects of Ujjain and Ratlam in Madhya Pradesh

†2084. DR. SATYANARAYAN JATTIYA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether two projects namely National Programme for Dairy Development, Ujjain and Ratlam costing ₹513.13 lakh and ₹251.54 lakh respectively, sent by Government of Madhya Pradesh are pending for approval, if so, the latest status of both the projects and details with regard to approval and release of amount therefor; and

(b) whether Government proposes to provide loan for buying cattle at zero percent interest rate on the lines of agriculture loan as the dairy occupation is associated with agriculture?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRIMATI KRISHNA RAJ): (a) Department of Animal Husbandry, Dairying and Fisheries, Government of India has received two projects under National Programme for Dairy Development (NPDD) for Ujjain and Ratlam districts at a total proposed cost of ₹513.13 lakh and ₹251.54 lakh respectively from the Government of Madhya Pradesh during 2017-18. This Department *vide* letter dated 23.10.2017, has requested the State Government and Madhya Pradesh State Cooperative Dairy Federation Ltd. to submit project proposal giving priority to Village Level Milk Procurement System (VBMP) components.

(b) No Sir.

Conservation of seeds of traditional varieties of crops

2085. SHRIMATI RENUKA CHOWDHURY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of traditional varieties of various crops in the country, State-wise;

(b) whether Government has taken any steps for conservation and multiplication of seeds of all the traditional varieties of various crops; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) ICAR-National Bureau of

†Original notice of the question was received in Hindi.

Plant Genetic Resources (NBPGR), New Delhi has collected and conserved 76799 accessions of traditional varieties/landraces of various agri- horticultural crops. State-wise details are given in the Statement-I (*See* below).

(b) Yes, Sir.

(c) ICAR-NBPGR, New Delhi is the nodal institute at national level for collection, characterization, evaluation, conservation and exchange of plant genetic resources. The details of traditional varieties/ landraces of various crops collected from different States of the country and conserved in the National Gene bank are given in the Statement-I mentioned above.

The conserved traditional varieties at NBPGR, New Delhi are multiplied as per the viability aspects of the seeds and seeds of these varieties are shared with scientists on request. Details of seed multiplication of different crops are given in the Statement-II (*See* below).

In addition, under PPV&FR Act, 2001, the Protection of Plant Varieties and Farmers Rights Authority grants IPR to farmers' varieties which are traditionally cultivated and evolved by the farmers in the fields which also includes wild relatives, land races of crops about which farmers possess common knowledge. So far 1260 registration certificates have been issued to farmers' varieties. The PPV&FR Authority annually confers Plant Genome Saviour Awards (₹ 10 Lakhs to each of the five farming communities), Plant Genome Saviour Farmer Rewards (₹ 1.5 Lakhs to each of the 10 farmers) and Plant Genome Saviour Farmers Recognition (₹ 1 Lakhs to each of the 20 farmers). So every year 35 awards amounting to ₹ 85 Lakhs are awarded to Farmer(s)/ Farming Communities for encouraging them. So far total 124 awards have been conferred to Farmer(s)/Farming Community.

*Statement-I**State-wise details of the landraces/traditional varieties of major crops collected and conserved at ICAR-NBPGR, New Delhi*

State	Cereals	Millets	Oilseeds	Grain Legumes	Forages	Fibre crops	Vegeta- bles	Fruits & Nuts	Pseudo- cereals	Spices	Medicinal & aromatic	Orna- mentals	Agro- forestry	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Andaman and Nicobar Islands	134	3	14	44	2	3	19	0	15	0	9	1	1	245
Andhra Pradesh	585	1997	1140	2388	214	60	673	3	12	29	560	3	24	7688
Arunachal Pradesh	700	238	193	74	1	0	80	1	114	2	8	0	0	1411
Assam	1105	34	159	60	5	8	89	0	10	14	10	0	1	1495
Bihar	218	462	260	448	1	0	242	0	5	31	1	0	30	1698
Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Chhattisgarh	2033	16	48	980	2	5	54	0	1	24	0	0	0	3163
Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Daman and Diu	0	0	1	0	0	0	0	0	0	0	0	0	0	1
Delhi	381	14	320	297	4	0	554	0	0	330	0	0	2	1902
Goa	19	0	0	32	0	0	10	0	5	0	0	0	0	66

Gujarat	50	544	711	171	167	4	160	0	37	18	34	0	1	1897
Haryana	127	48	769	37	5	0	44	0	0	6	1	0	24	1061
Himachal Pradesh	593	147	361	155	2	0	135	0	448	39	4	0	5	1889
Jammu and Kashmir	155	44	39	25	6	0	206	2	11	11	14	0	04	513
Jharkhand	514	127	358	221	5	20	125	0	15	5	3	0	2	1395
Karnataka	256	1251	446	234	11	26	159	0	54	15	125	0	0	2577
Kerala	499	101	60	220	0	1	267	0	126	10	7	0	0	1291
Lakshadweep	0	0	0	0	0	0	0	0	0	0	9	0	0	9
Madhya Pradesh	484	1116	1503	730	82	5	216	0	3	40	4	0	0	4183
Maharashtra	101	2131	2566	280	160	7	161	0	84	9	0	0	0	5499
Manipur	74	5	48	66	0	0	7	0	1	0	1	1	1	204
Meghalaya	444	2	50	33	0	2	30	0	12	3	2	0	0	578
Mizoram	534	1	90	57	0	9	53	0	2	0	1	8	0	755
Nagaland	348	46	92	42	1	0	57	0	36	0	0	0	0	622
Odisha	1384	267	572	137	5	21	193	0	91	8	3	0	0	2681
Puducherry	0	0	3	15	0	0	3	0	0	0	3	0	0	24

Written Answers to

[5 January, 2018]

Unstarred Questions 145

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Punjab	459	179	166	41	57	0	8	0	0	6	0	0	24	940
Rajasthan	152	524	766	212	181	3	247	0	8	127	0	1	0	2221
Sikkim	216	22	49	33	0	0	28	0	1	1	0	0	0	350
Tamil Nadu	141	895	192	389	130	21	242	2	37	6	18	0	46	2119
Telangana	0	0	0	1	0	0	0	0	0	0	8	0	0	9
Tripura	71	10	11	32	0	3	31	0	0	0	0	0	0	158
Uttar Pradesh	489	500	1133	560	314	16	622	0	5	74	7	0	175	3895
Uttarakhand	1386	224	684	393	0	0	302	0	330	133	18	0	2	3472
West Bengal	339	97	114	136	0	3	195	0	11	1	25	3	5	929
Others	3936	4931	8332	1729	58	41	820	0	1	4	7	0	0	19859
TOTAL	17927	15976	21250	10272	1413	258	6032	8	1475	946	882	17	343	76799

Statement-II*Traditional varieties and landraces accessions regenerated/multiplied at NBPGR*

Crop group	Traditional varieties	Landraces	Total
Agroforestry	-	2	2
Cereals	687	2601	3288
Fibre	52	32	84
Forages	1	12	13
Fruits & Nuts	-	2	2
Grain legumes	40	2384	2424
Medicinal & Aromatic plants	7	72	79
Millet	34	3967	4001
Oilseeds	7	4414	4421
Pseudocereals	9	56	65
Spices, condiments and flavour	92	412	504
Vegetables	50	1119	1169
GRAND TOTAL	979	15073	16052

Subsidy on happy seeder machine

2086. SHRI MD. NADIMUL HAQUE: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has taken any steps to curb stubble burning, if so, the details thereof;

(b) whether Government has taken any steps to procure Happy Seeder machines which can help to curb this problem;

(c) if so, whether Government has taken or is planning to take any policy steps to provide Governmental subsidies on Happy Seeder machines; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) to (d) The Government has prepared and circulated National Policy for Management of Crop Residues (NPMCR)–